

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4386/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

Date : 31-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankit Goel, AOR
Mr. R.K. Gupta, Adv.

For Respondent(s)

Mr. Anil Kumar Gautam, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. Counsel for respondent Nos. 1 to 3, 5 and 6 have not filed any counter affidavit despite grant of last chance.

Two weeks' time, as last chance, is given to learned counsel for petitioner to comply with the terms of the order dated 25.11.2019 of this Court in respect of respondent No.4.

Ld. Counsel for petitioner has failed to file death certificate in respect of deceased respondent No. 7 despite grant of last chance. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

RAJIV KALRA
Registrar